

Annexure-I

State-wise Production of Urea from 2014-15 and 2015-16 (April -Oct. 2015)

Name of State/Zone	Production ----- ('000' MT)	
	2014-15	2015-16 (Apr.-Oct.15)
SOUTH ZONE		
Andhra Pradesh	931.5	716.0
Kerala	0.0	0.0
Karnataka	250.6	231.8
Tamil Nadu	820.5	567.2
Total (South Zone):	2002.6	1515.0
WEST ZONE		
Goa	363.3	282.6
Madhya Pradesh	2088.4	1189.6
Maharashtra	2601.9	1533.4
Gujarat	3878.5	2280.2
Rajasthan	2249.9	1469.5
Total (West Zone):	11182.0	6755.3
EAST ZONE		
Jharkhand	0.0	0.0
Bihar	0.0	0.0
Orissa	0.0	0.0
West Bengal	0.0	0.0
Assam	358.4	171.5
Total (East Zone):	358.4	171.5
NORTH ZONE		
Haryana	511.5	326.3
Punjab	1039.0	621.1
Uttar Pradesh	7491.9	4776.5
Total (North Zone):	9042.4	5723.9
GRAND TOTAL	22585.4	14165.7

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State-wise production of DAP from 2014-15 and 2015-16 (April - Oct. 2015)

NAME OF ZONE/STATE	('000' MT)	
	2014-15	2015-16 (Apr.- Oct. 15)
SOUTH-ZONE		
ANDHRA PRADESH	243.3	64.2
KERALA	0.0	0.0
KARNATAKA	140.7	85.7
TAMIL NADU	228.0	139.1
TOTAL(SZ) :	612.0	289.0
WEST-ZONE		
GOA	158.5	37.3
GUJARAT	962.6	577.1
TOTAL(WZ) :	1121.1	614.4
EAST-ZONE		
ORISSA	1628.4	889.3
WEST BENGAL	82.6	0.0
TOTAL(EZ):	1711.0	889.3
GRAND TOTAL:	3444.1	1792.7

**STATE/ZONE-WISE PRODUCTION OF COMPLEX FERTILIZERS FOR THE YEAR 2014-15
AND 2015-16 (APRIL TO OCT. 2015)**

NAME OF ZONE/STATE	2014-15	2015-16(Apr.-Oct.15)
SOUTH-ZONE		
ANDHRA PRADESH	1936.4	1166.6
KERALA	603.3	351.6
KARNATAKA	29.2	38.7
TAMIL NADU	508.2	265.5
TOTAL(SZ) :	3077.1	1822.4
WEST-ZONE		
GOA	482.4	348.6
MAHARASHTRA	695.9	385.3
GUJARAT	1852.5	1347.2
TOTAL(WZ) :	3030.8	2081.1
EAST-ZONE		
ORISSA	1151.3	843.7
WEST BENGAL	572.9	384.0
TOTAL(EZ):	1724.2	1227.7
GRAND TOTAL:	7832.1	5131.2

The details of import of Urea, DAP and complex fertilizers during the last three years country-wise are as below:-

Name of Country	<Qty in Lakh MT>											
	Urea			DAP*			MOP#			NPK		
	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
Australia				0.44	0	0						
Canada							2.39	7.35	7.91			
China	37.67	29.47	66.34	26.84	17.56	20.42				1.36	0.94	1.12
CIS	7.07	0	0				0	0.33	0			
CIS+Belarus							1.1	2.35	2.87			
Estoma										0.99	0	0
Estonia				0.33	0	0				0	1.1	0.72
Germany							0.89	2.11	1.2			
Indonesia	0.63	1.11	0							0	1.58	0.33
Iran	15.76	16.49	6.52									
Israel							5.65	6.35	6.17			
Jordan				2.79	1.3	3.02	2.35	3.3	5.53			
Korea										0.33	0	0
Latvia							0.39	1.08	0			
Lithuania							0.74	0.31	4.69			
Morocco				6.22	0	0						
Oman	18.9	23.31	14.63									
Russia	0	0.5	0	1.19	0	0	10.15	7.72	13.6	1.38	0	0.74
Saudi-Arabia				10.41	7.06	11.86	0.67	0.66	0			
Spain							0	0.24	0			
Ukraine							0.62	0	0			
USA				10.32	7.08	4.59						
Vietnam	0.41	0	0									
Total	80.44	70.88	87.49	58.54	33	39.89	24.95	31.8	41.97	4.06	3.62	2.91

* includes MAP

includes MOP for industrial use.

Permission of export of Urea to Nepal during the last three years country-wise are as below:-

(Figure in MTs)

Sl. No.	Year	State Trading Enterprises (STE's)	Quantity
1.	2012-13	Minerals and Metals Trading Corporation of India (MMTC)	65000
2.	2013-14	Indian Potash Limited (IPI.)	65000
		Any STEs	60000
		Minerals and Metals Trading Corporation of India (MMTC)	10000
3.	2014-15 & 2015-16	Indian Potash Limited (IPL)	60000

The details of export and import of urea and other fertilizers during each of the last three years

Value in US \$ Million

	Export				Import			
	2012-13	2013-14	2014-15	Apr-Oct 2015(P)	2012-13	2013-14	2014-15	Apr-Oct 2015(P)
SULPHUR, UNROASTED IRON PYRITE	61.83	66.26	60.57	47.73	319.47	183.1	286.41	129.08
FERTILIZERS CRUDE	4.12	6.42	7.75	7.08	1351.6	926.07	1026.79	613.07
FERTILIZERS MANUFACTURED *	84.48	75.39	82.54	48.68	7403.9	5337.77	6371.93	5380.84
Urea Other than clubbed with*	7.79	5.68	5.76	2.6	28.23	43.17	36.96	12.48

Source: DGCIS

No. 12012/1/2015-FPP
Government of India
Ministry of Chemicals & Fertilizers
(Department of Fertilizers)

Shastri Bhawan, New Delhi.
25th May, 2015.

To,
CMD/MDs

RCF/MFI/BVFCL/NFL/KRIBHCO/IFFCO/GSFC/GNVFC/SFC/NFCL/CFCL/TCL
ZACL/INDO-GULF/SPIC/KSFCL/MCFCL/FCIL/HFCL/FACT/IPL/MATIX/KFCL

Subject: New Urea Policy-2015 for existing gas based urea manufacturing units.

I am directed to refer to this Department's letter No. 12012/3/2010-FPP dated 2nd April 2014, vide which the salient features of Modified New Pricing Scheme (NPS)-III was introduced w.e.f. 02.04.2014 for one year were communicated. It has been decided to implement New Urea Policy-2015 as contained in the succeeding paragraphs.

1. Duration

The New Urea Policy-2015 will be effective from 1st June 2015 to 31.3.2019. The provisions of existing Modified NPS-III and New Investment Policy 2008 shall continue till 31st May 2015.

2. Grouping of urea units

2.1 The existing gas based urea units will be classified into the following three groups;

- i. **Group-I** includes the following urea units having pre-set energy norms between 5.0 G Cal/MT to 6.0 G Cal/ MT:
 - a. NFL - Vijaipur-I & II, Kribhco - Hazira, Indo-Gulf - Jagdishpur, IFFCO - Aonla -I & II, KSFL-Shahjahanpur, CFCL Gadepan-I & II, TCL-Babrara, NFCL-Kakinada-I & II and IFFCO-Phulpur-II (Thirteen units).
- ii. **Group-II** includes the following urea units having pre-set energy norms between 6.0 G Cal/MT to 7.0 G Cal/ MT:
 - a. IFFCO-Kalol, GSFC-Baroda, RCF-Thal and GNVFC-Bharuch (Four Units)
- iii. **Group-III** includes the following urea units having pre-set energy norms more than 7.0 G Cal/MT:

- a. NFL-Nangal, NFL-Panipat, NFL-Bhatinda, ZACL-Goa, SFC-Kota, RCF-Trombay-V, IFFCO-Phulpur-I and KFCL-Kanpur (Eight units).
- 2.2 MFL- Manali, MCFL-Mangalore, SPIC Tuticorin, BVFCL - Namrup-II and BVFCL - Namrup-III will not be covered under this scheme because these units are not connected to gas pipeline network in the country.
- 2.3 BVFCL - Namrup-II and BVFCL - Namrup-III are proposed to be closed and to install a new high efficiency unit and will be dealt separately under their restructuring proposal. Till then, these two units will function under the provisions of Modified NPS-III.
- 2.4 The twenty five units in para 2.1 above, will be eligible to get the concession rate on the basis of revised energy norms fixed for each group from 1st June, 2015 to 31st March, 2018.
3. **Revised Energy Norms for three years (2015-16 to 2017-18)**
- 3.1 For the year 2015-16 (from 1st June 2015 onwards), 2016-17 and 2017-18, the revised energy norms would be the simple average of pre-set energy norms of NPS-III and average actual energy consumption achieved during the years 2011-12, 2012-13 and 2013-14 or the pre-set energy norms of NPS-III, whichever is lower.
- 3.2 **Energy Norms for the year 2018-19**
- a) **For Group I**
Energy consumption norm for this group for financial year 2018-19 would be 5.5 G Cal/MT, except for TCL- Babrala. For TCL- Babrala, existing pre-set energy consumption norm of NPS-III i.e. 5.417 G Cal/MT will continue.
- b) **For Group II**
Energy consumption norm for this group for financial year 2018-19 would be 6.2 G Cal/MT.
- c) **For Group III**
Energy consumption norm for this group for the financial year 2018-19 would be 6.5 G Cal/MT.
- 3.3 The present provisions for conversion of FO/LSHS urea units to Natural Gas issued by the Department of Fertilizers for urea units at Bathinda, Nangal & Panipat of NFL and Gujarat Narmada Valley Fertilizer Corporation- Bharuch will continue.

- 3.4 The units which have converted to gas from Naphtha viz., ZACL and KFCL will continue to get saving on energy consumption over the pre-set norms of NPS-III to recover their investment for conversion from Naphtha to Natural Gas. The data from each such unit will be obtained and based on this data, the Department of Fertilizers, in consultation with Department of Expenditure, shall work out the period for which existing pre-set energy norms will be allowed, which shall not be more than five years from the date of conversion so that each unit may be in a position to recover the investment with interest thereon from energy savings.
4. The compensation for other variable cost e.g. the cost of bag, water charges & electricity charges and fixed cost will be determined in accordance with existing provisions of NPS-III and Modified NPS-III.
 5. For production beyond the Re- Assessment Capacity (RAC), the units will be entitled for their respective variable cost and a uniform per MT incentive equal to the lowest of the per MT fixed costs of all the indigenous urea units subject to import parity price plus weighted average of other incidental charges which the government incurs on the imported urea.
 6. All other existing policy guidelines related to escalation/de-escalation of concession rate Neem coated urea, distribution and movement, import of urea and taxes on inputs for urea production and freight reimbursement, issued by this department from time to time will continue.
 7. In case, any modification of the policy is required in relation to the operational issues, which does not alter the basic framework of the policy i.e. pooling of gas and energy efficiency target and is financially beneficial to the Government, the Department of Fertilizers is authorized to take a decision in the matter in consultation with Department of Expenditure.

Yours faithfully,

(Shri Lal Goyal)

Joint Secretary to the Government of India

011-23388481

Copy to:
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Copy also to:

PPS to Secretary (MoP&NG)/ PPS to Secretary (Fertilizers)/PPS to SS&FA /PPS to JS (SLG)/PPS to JS (SKL)/
PPS to JS (HLS)

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